

(c) whether any case has been referred to arbitration and if so, with what result?

**The Deputy Minister of Defence (Shri Raghuramaiah):** (a) The information is not readily available. The number of properties requisitioned and de-requisitioned in Eastern Command runs into thousands and the number of owners is likely to be more than the number of properties involved. The information has to be collected from the various Collectors in the States falling in the jurisdiction of the Eastern Command. It is felt that the collection of the required information will involve considerable expenditure of money, labour and time which will not be commensurate with the results sought to be achieved.

(b) and (c). Only three properties at Diamond Harbour Road, Behala, Calcutta, were requisitioned and de-requisitioned. Owners in two cases did not accept the compensation offered to them and the cases are accordingly being referred to arbitration. A sum of Rs. 17,500/- has been paid to the owner in the third case.

#### Appointment of Assistants

565. **Shri B. S. Murthy:** Will the Minister of Home Affairs be pleased to state:

(a) the number of Assistants from the Scheduled Castes and Scheduled Tribes appointed in the Central Secretariat during 1956-57; and

(b) whether all the posts of Assistants reserved for these two communities have now been filled?

**The Minister of State in the Ministry of Home Affairs (Shri Datar):** (a) 119.

(b) No. Twenty-one are still to be filled.

#### Scheduled Castes etc. in Educational Institutions of Tripura

566. **Shri Bangshi Thakur:** Will the Minister of Education and Scientific Research be pleased to state:

(a) the proportion of students belonging to the Scheduled Castes,

Scheduled Tribes and Other Backward Classes in the various Educational Institutions (Government and aided) in Tripura;

(b) the number of students belonging to the Backward Classes of Tripura who have been sent by Government to the various higher educational (including Technical and Medical) institutions in the various parts of the country; and

(c) the total number of students and the number of students belonging to Backward Classes and Minorities among them sent from Tripura for higher and specialised education or training to countries abroad with Government assistance?

**The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimali):** (a) to (c). Information is being collected and will be laid on the Table of Lok Sabha in due course.

#### हिमाचल प्रदेश के स्कूलों में फीस

५६७. **श्री पद्म देव :** क्या शिक्षा और वैज्ञानिक गवेषणा मंत्री यह बताने का दृष्टा करेंगे कि :

(क) हिमाचल प्रदेश में दसवीं कक्षा के स्कूलों में फीस से सरकार को प्रति वर्ष कितनी आय होती है ; और

(ख) क्या सरकार इस बात को देखते हुये कि हिमाचल प्रदेश आर्थिक दृष्टि से पिछड़ा हुआ है, दस वीं कक्षा तक निःशुल्क शिक्षा देने के प्रश्न पर विचार करेगी ?

**शिक्षा तथा वैज्ञानिक गवेषणा मंत्रालय में राज्य मंत्री (डा० का० ला० श्रीमाली) :** (क) लगभग २,१२,०००- / रु० ।

(ख) अनुसूचित जातियों और अनुसूचित कबीलों के विद्यार्थियों को दसवीं कक्षा तक शिक्षा पहले ही से निःशुल्क है और निधि के उपलब्ध होने पर यह सुविधा सभी

Stoppages of Work in  
Certain Essential Services  
Primary Education

विद्यार्थियों को देने के लिये उपयुक्त समय पर विचार किया जायेगा।

Tobacco

568. Shri Barman: Will the Minister of Finance be pleased to state:

(a) the wholesale prices of flue-cured and Hookah tobaccos in the years 1954-55, 1955-56 and 1956-57;

(b) the rates of duty as percentage of the wholesale prices of corresponding years; and

(c) the total production of both varieties in these years?

The Minister of Finance (Shri T. T. Krishnamachari): (a) and (b). As there are wide variations in the wholesale prices of various qualities and types of flue-cured and hookah tobaccos from place to place and from time to time it is not practicable to compile detailed statistics of the movement of prices of all these varieties. It is also, therefore, not possible to work out the incidence of the excise duty on all such varieties as a percentage of the wholesale price

A statement containing the average price as well as the rates of duty and their incidence expressed as a percentage, for certain selected varieties of flue-cured and hookah tobaccos in the Guntur and Calcutta markets respectively, is laid on the Table of Lok Sabha. [See Appendix II, annexure No. 108]

(c) Separate figures for the production of hookah tobacco as such are not available, but the total production of Virginia flue-cured and Indian air-cured types of tobacco during the years of 1954-55 and 1955-56 and the estimated production for the year 1956-57 are contained in a statement which is laid on the Table of Lok Sabha. [See Appendix II, annexure No. 108].

569. Shri B. S. Murthy: Will the Minister of Education and Scientific Research be pleased to state:

(a) the names of States where primary education has been made compulsory; and

(b) the amount of Central grant asked for in this regard by these States during 1957-58].

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall): (a) and (b). A statement is laid on the Table of Lok Sabha. [See Appendix II, annexure No. 109].

STATEMENT RE IMPENDING  
STOPPAGES OF WORK IN CER-  
TAIN ESSENTIAL SERVICES

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): Mr. Speaker, Government and I am sure this House are deeply concerned about notices and news of impending stoppages of work in various essential services in the country. This matter has come before the House in different forms on several occasions during the last two weeks or more. I should like to keep the House informed of recent developments and what the Government have done in this matter and propose to do

While it is the duty of the Government to take necessary powers to maintain essential services and take steps to that end, it is equally their concern to deal with the problems that have arisen, taking into account all the aspects involved and the demands of the workers affected.

During the last three weeks or more, I have myself been intimately connected with this matter, and so have indeed my other colleagues in Government. On the 26th July I met a deputation from the National Federation of Posts and Telegraphs Employees. My colleagues, the Ministers of Labour and Communications,